

No. A-12024/1/2026-Estt
National Human Rights Commission

Manav Adhikar Bhawan,
"C" Block, GPO Complex,
INA, New Delhi – 110 023

Dated, the 29th April, 2026

Advertisement No. 05/2026

**Empanelment of Young Professionals as 'Legal Research Consultants' on a contract basis,
in the National Human Rights Commission**

The National Human Rights Commission (NHRC) invites applications from eligible law graduates for empanelment as 'Legal Research Consultants' on a contractual basis. Candidates must possess sound knowledge of the provisions of the Protection of Human Rights Act, 1993, along with the procedural regulations framed thereunder.

2. The engagement shall be governed by the terms and conditions prescribed in the guidelines for the appointment of Young Professionals as Legal Research Consultants in the NHRC. Interested candidates are advised to refer to the detailed guidelines available on the Commission's official website, www.nhrc.nic.in (https://nhrc.nic.in/assets/uploads/vacancies_results/1777437624_d613f496d903499c68d5.pdf).

3. Eligible candidates may apply online through the link <https://hrcnet.nic.in/job/candidate/Register.aspx> by 29.05.2026. Applications received after the due date or through any other mode will not be entertained.

4. As per the existing guidelines, the essential qualification is a Bachelor's Degree in Law from a reputed law school or college in the country, with a minimum of 70% marks or an equivalent grade. In the event of receipt of a large number of applications, the Commission reserves the right to restrict consideration of candidature to those candidates who, in addition to fulfilling the minimum eligibility criteria, have secured a higher percentage of marks in the Bachelor's Degree in Law or possess a higher qualification such as an LL.M.


(Mukesh Kumar)
Under Secretary (Estt)